| Name o | Annexure-6<br>Name of the corporate debtor: Holy Heights Infrastructures Private Limited; Date of commencement of CIRP: 22.02.2023 (Mr. Manoj Kumar appointed as IRP vide Order dated 31.03.2022 in place of erstwhile IRP); List of creditors as on:<br>23.06.2023 |                       |                           |                   |                           |                    |                                  |                                   |                              |                          |                     |                                      |                       |                              |     |
|--------|---|-----------------------|---------------------------|-------------------|---------------------------|--------------------|----------------------------------|-----------------------------------|------------------------------|--------------------------|---------------------|--------------------------------------|-----------------------|------------------------------|-----|
|        | List of Operational creditors (Employees) (Amount in ₹)   |                       |                           |                   |                           |                    |                                  |                                   |                              |                          |                     |                                      |                       |                              |     |
| Sr. No | Name of creditor  | Identification<br>No. | Details of claim received |                   | Details of claim admitted |                    |                                  |                                   |                              |                          | Amount of           | Amount of any                        | Amount of             | Amount of                    |     |
|        |   |                       | Date of receipt           | Amount<br>claimed | Amount of claim admitted  | Nature of<br>claim | Amount<br>covered by<br>security | Amount<br>covered by<br>guarantee | Whether<br>related<br>party? | % of voting share in CoC | contingent<br>claim | mutual dues, that<br>may be set- off | claim not<br>admitted | claim under<br>verificati on | · · |
|        |   |                       |                           | Not Applicable    |                           |                    |                                  |                                   |                              |                          |                     |                                      |                       |                              |     |
|        | Total   |                       |                           |                   |                           |                    |                                  |                                   |                              |                          |                     |                                      |                       |                              |     |